

ment to the offenders in cases of atrocities and denial of civil rights. The attention of the State Governments is being drawn again to these measures for suitable implementation.

The question of reactivation of the National Integration Council for dealing with tendencies that strike at the root of national solidarity is under consideration.

#### Shortage of Coir Fibre and Coir Yarn

145. SHRI G. Y. KRISHNAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a shortage of coir fibre, and coir yarn, particularly in the Southern States; and

(b) if so, the efforts Government propose to make in this regard to make the availability of coir fibre and coir yarn in the small scale coir manufacturing units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Government have received representation regarding difficulties in coir fibre/yarn availability in the market. The matter is being examined in consultation with the Coir Board and the Government of Kerala.

#### Attacks made by Jerawas

146. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is fact that the 'Jerawas' made several attacks on villages, Bush Police Camp and Forest Camps in Andaman and Nicobar Islands during last three years up to date; if so, the details of such attacks;

(b) the total number of casualties during such attacks;

(c) how many Government servants on duty were killed and injured and whether Government granted any financial assistance to the victims and if not, the reasons therefor; and

(d) what are the proposals to safeguard the lives and properties of the people?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) to (d). In the past three years, the Jerawas have not attacked any village, Bush Police Camps and Forest Camps in the Andaman and Nicobar Islands. However, they attacked such individuals as entered their reserves for hunting or other purposes. The details of such incidents are as follows:—

Year	Incidents	Nos. killed	Nos. injured	Abducte
1977	4	7	1	..
1978	6	4	5	..
1979	1	1	..	..
1980 (to date)	3	2	2	1

In 1979 they also stole certain things such as clothes, cooking utensils and iron implements once each from the Bush Police Camp and Forest Camp.

2. Thus the total number of casualties to date is 14. Five each of those killed and injured and one abducted

person were Government servants. Benefits as admissible under rules to Government servants dying in harness are given. Rs. 250/- had also been sanctioned as immediate relief to the family of the abducted Government Servant. It has also been decided to allot a house site and give employ-

ment to his son. In the case of Forest employees, compensation under the Workmen's Compensation Act is being granted.

3. The Andaman and Nicobar Administration are adopting intensive beat patrolling to safeguard the lives and property of the people. They also deploy Police Force along the settlement areas as and when the situation warrants.

### गंभीर किस्म के अपराध

147. श्री एन. के. श्रेणवलकर : क्या गृह मंत्री यह बताने की कृपा करेंगे कि पिछले तीन महीनों के दौरान किये गये गंभीर किस्म के अपराधों की राज्यवार संख्या क्या है ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मफवाना) : अपेक्षित सूचना एकत्र की जा रही है और उसके प्राप्त होने पर एक विवरण सदन के पटल पर रख दिया जायेगा ।

### बेरोजगार तकनीकी तथा गैर-तकनीकी व्यक्तियों की संख्या

148. श्री विजय कुमार यादव : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में वर्ष 1966 से 1980 तक की अवधि के दौरान बेरोजगार तकनीकी तथा

गैर-तकनीकी शिक्षित व्यक्तियों की वर्ष-वार संख्या कितनी-कितनी रही ;

(ख) क्या यह सच है कि शिक्षित बेरोजगार व्यक्तियों की संख्या प्रति वर्ष बढ़ती ही जा रही है ; और

(ग) यदि प्रश्न के उपरोक्त (ख) भाग का उत्तर स्वीकारात्मक है तो क्या सरकार का विचार शिक्षित बेरोजगार व्यक्तियों को रोजगार प्रदान करने हेतु तुरन्त ही प्रभावी कदम उठाने का है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो उसके क्या कारण हैं ?

प्रधान मंत्री (श्रीमती इन्दिरा गांधी) :

(क) से (ग) . वर्ष 1966 से 1979 (जून) तक के वर्षों के लिए रोजगार दफ्तरों के रिक्त रजिस्ट्रों में रोजगार की तलाश करने वाले शिक्षित व्यक्तियों की संख्या का विवरण सभा-पटल पर रखा गया है । इसे देखने से यह मालूम होगा कि रोजगार दफ्तरों के रिक्त रजिस्ट्र में रोजगार तलाश करने वाले शिक्षित व्यक्तियों की संख्या में काफी विस्तार हुआ है । नई सरकार शिक्षित बेरोजगारों की समस्या के प्रति जागरूक है । उनका योजना पर नये सिरे से विचार करने का प्रस्ताव है और ऐसा करते समय वे इस संबंध में किए जाने वाले विशिष्ट उपायों पर विचार करेंगे ।

### विवरण

रोजगार दफ्तरों के रिक्त रजिस्ट्र में दर्ज रोजगार तलाश करने वाले शिक्षित (मैट्रिक और उस से ऊपर ) व्यक्तियों की संख्या और उन में (इंजीनियरी, चिकित्सा, कृषि और पशु चिकित्सा विषयों में स्नातक और उस से ऊपर ) रोजगार तलाश करने वाले तकनीकी व्यक्तियों की संख्या ।

समाप्त वर्ष	(पाँकड़े हजार में )		
	तकनीकी	अन्य	कुल शिक्षित व्यक्ति
1	2	3	4
1966 . . . . .	4.9	912.6	917.5
1967 . . . . .	11.0	1076.4	1087.4
1968 . . . . .	16.0	1293.3	1309.3